

[Shri Viridhi Chander Jain]

them thereafter. The rehabilitation work done for them is laudable and their condition has improved. We want that their condition should improve further. We have attained political freedom but we have yet to achieve full economic freedom and in order to do so, we should not have a single bonded labour in the country by 2000 A.D. Everyone should get employment and their financial position should be strong. For social and economic progress there should not be a single land less labourer or poor person in this country. We want to banish poverty from this land. To achieve all this, the problem of unorganised labour has to be solved.

With these words, I thank you.

[English]

MR. CHAIRMAN: Now the time for this Bill has expired. How much more time do the hon. Members want for this Bill?

SOME HON. MEMBERS: Two more hours.

MR. CHAIRMAN: Is it the sense of the House that two more hours should be extended for this Bill?

SOME HON. MEMBERS: Yes.

MR CHAIRMAN: So, the House has extended two more hours for this Bill.

Before I call upon the next speaker to speak, the hon. Minister, Ajit Panja wants to lay papers on the Table of the House.

17.52 hrs.

PAPERS LAID ON THE TABLE - *Contd.*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): I beg to lay on the Table a copy each of the

following Notifications (Hindi and English versions) under section 150 of the Customs Act, 1962:-

(1) Notification No. 307/88-Customs published in Gazette of India dated the 25th November, 1988 together with an explanatory memorandum prescribing the basic customs duty rates for certain categories of iron or steel products.

(2) Notification No. 308/88-Customs published in Gazette of India dated the 25th November, 1988 together with an explanatory memorandum excluding certain categories of iron or steel products from the purview of Notification No. 61/86-Cus. dated the 17th February, 1986.

[Placed in Library. See No. LT-6785/88]

17.52 hrs.

UNORGANISED LABOUR WELFARE FUND BILL - *Contd.*

[English]

MR. CHAIRMAN: Now Shri Ram Pyare Panika.

[Translation]

SHRI RAM PYARE PANIKA (Robertsganj): Mr. Chairman, Sir, I would like to express my thanks to my hon. colleague, Shri Patil who, by introducing a Bill on the unorganised labour, provided us an opportunity to have a discussion in this august House on the problems of labourers.

It is a matter of satisfaction that the hon. Minister, who has been rendering yeoman service to the cause of Labour Welfare, is present here. I think that hardly will there be any labour aspect with which our present hon. Minister is not acquainted. He worked for the welfare of labourers both in organised as well as in unorganised sectors. After independence, a lot of work has been done for the welfare of the labourers in this country and that is why the country is